

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:1123

ANSWERED ON:14.07.2004

CBI RAIDS

Vijay Krishna Shri

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the CBI conducted raids on 25.6.04 at various places across the country to target/identify officers of doubtful integrity and specified areas of corruption in Government departments and organizations;
- (b) if so, the details of locations where raids were carried out;
- (c) the details of seizure made and the persons arrested alongwith the action taken by the Government against them; and
- (d) the concrete steps taken/proposed to be taken by the Government to check such illegal activities?

Answer

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS. (SHRI SURESH PACHOURI)

(a) to (c): In a countrywide Special Drive spread to 50 cities and towns on 25.6.2004, the CBI has registered 39 cases against 64 public servants and 49 private persons/firms, recovering incriminating documents, cash of Rs.9.1 crore (approximately), foreign currency of US \$ 249 etc.

(d): Several steps have been taken to check corruption in Government offices, such as formulation, monitoring and effective implementation of anti-corruption policy consisting of a three-pronged strategy of preventive vigilance, surveillance and detection, and deterrent punitive action. The Special Drive conducted by the CBI on 25.6.2004 was part of this strategy.